

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP No. 436/2016

IN THE MATTER OF:

Saint Gobain Indian Pvt. Ltd.

.....Petitioner

v.

M/s Variations Designs Pvt. Ltd.

.....Respondent

SECTION: Under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (Judicial)


For the Applicant / Petitioner : Mr. Praveen Kumar Aggarwal, Adv.
For the Respondent :

Order

In accordance with the provisions of Rule 38 read with Order V Rule 20 of the CPC, publication has been made and an affidavit to that effect has been filed. Service is complete. Respondents are proceeded ex-parte.

List for arguments on 19th December, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


R. VARADHARAJAN
Member (Judicial)

07.12.2017
V.Sethi